

No. HCA-II 11/2010

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BELGULURU-1.  
DATED: 05<sup>th</sup> NOVEMBER 2022**

**NOTIFICATION**

**Sub:** Calling of sealed quotations for purchase of 1 no. new 3KV Luminous inverter and 4nos. of 150 AH 6EL 12V Exide Batteries to this office – reg.

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It is hereby notified that, High Court of Karnataka desires to invite sealed quotation from firms located in Bengaluru only, for supply of 1 no. new 3KV Luminous inverter and 4 nos. of 150 AH 6EL 12V Exide Batteries to this office as per Annexure-I to this Notification.

Therefore, Firms who are dealing with supply of new 3KV Luminous inverter and 150 AH 6EL 12V Exide Batteries located in Bengaluru only, may submit their sealed quotation mentioning their lowest rates, inclusive of all charges and taxes, for supply of new 3KV Luminous inverter and 150 AH 6EL 12V Exide Batteries to this office.

Further, on acceptance of the quotation, the successful Firm shall execute an agreement in the format approved by the Hon'ble High Court of Karnataka. The right is reserved by this High Court to accept/reject/cancel any quotation/s, without assigning any reason, whatsoever.

The sealed quotation should reach the office of the Registrar General, High Court of Karnataka, Bengaluru – 560 001, not later than 5.00 P.M. of 21.11.2022. Any quotations received after the due date and time shall not be considered and rejected

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out right. The sealed cover containing the quotation should be superscribed with **“QUOTATION FOR SUPPLY OF NEW 3KV LUMINOUS INVERTER AND 150 AH 6EL 12V EXIDE BATTERIES TO THIS OFFICE”**.

The quotations will be opened on 22.11.2022 at 12.30 Noon in the chamber of the undersigned.

By Order,

Sd/-  
**(E. RAJEEVA GOWDA)**  
**REGISTRAR (ADMINISTRATION)**

## Annexure-I

### TERMS & CONDITIONS :

1. The rates have to be quoted Basic price & applicable taxes if any, separately to the 150 AH 6EL 12V Exide battery and 3KV Luminous inverter. The rates once furnished in the quotation should not be increased till the expiry of 12 months from the date of Agreement. The rate should include the maintenance of batteries till completion of warranty period. The agreement shall be for a period of "12MONTHS" from the date of execution of this agreement and will automatically expire after completion of one year and also procurement up to ₹5,00,000/- whichever is earlier.
2. The buy back rate of old dead exide batteries should be quoted separately.
3. The batteries and inverters have to be supplied according to the requirement as and when requested by this Office in the rate contract period and payment will be made only after satisfactory working condition of batteries and inverters.
4. Supply should be made within 2 weeks including non-working days from the date of placing the order.
5. Complaints, if any, to be set right, immediately.
6. If the supplier fails to supply the batteries and inverters within the stipulated time, a penalty of 1% of the total cost of the materials to be supplied will be charged per day, until the materials delivered.
7. The batteries and inverters to be supplied by the supplier/vendor shall be of industry standard quality. If the materials supplied found to be damaged/not satisfactory, the same is liable to be rejected and payment due if any towards supply of batteries and inverters may be with-held till the same are replaced with new one.
8. Right is reserved by this authority to cancel the Contract at any time, if the material supplied is found to be not satisfactory or for breach of any of the conditions at Sl.Nos. 01 to 07 above.
9. Onsite comprehensive warranty shall be for a period of five years for batteries and two years for luminous inverter.
10. A service level agreement has to be executed in connection with maintenance of batteries and inverters in the form approved by the High Court of Karnataka.

By Order,

Sd/-

**(E. RAJEEVA GOWDA)**  
**REGISTRAR (ADMINISTRATION)**

**ANNEXURE-II**  
**(TO BE TYPED IN FIRM LETTER HEAD)**

Sl. No.

Ref. No. HCA-II 11/2010

To:

The Registrar General,  
High Court of Karnataka,  
**BENGALULRU – 560 001.**

Dear Sir/Madam,

We hereby quote our lowest price for supply of 1 no. of new 3KV Luminous inverter and 4 nos. of 150 AH 6EL 12V Exide Batteries as per the Terms and Conditions prescribed by the Hon'ble High Court of Karnataka, Bengaluru and also agree to execute an agreement in this regard. The rates quoted will be for a period of one year or up to Rs. 5.00 Lakhs (Rupees Five Lakhs only) order value, whichever is earlier, from the date of purchase order.

1.	Name of the Registered Firm/Company and its Authorized Representative.  <b>(IN BLOCK LETTERS)</b>	
2.	Full Address	
	i) Telephone No.	
	ii) Mobile/Cell No.	
	iii) E-mail Address:	
3.	PAN Number (Xerox copy to be enclosed)	
4.	Details, if any, of similar work undertaken by the Firm with any Government Organization/s.	

5.	Registration Number (Copy of the Certificate to be enclosed)	
6.	GST Registration Number (Copy of the Certificate to be enclosed)	
7.	Self Declaration that the firm is not black-listed any where.	

**NAME AND SIGNATURE  
OF THE PROPRIETOR WITH  
SEAL OF THE FIRM**

**PLACE:**

**DATE:**

**FROM**